NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/147/2016

NAME OF THE PETITIONER(S)

: M/s Avigo Trustee Company Pvt. Ltd. & another

NAME OF THE RESPONDENT(S)

: M/s G.E.T. Power Private Limited & 8 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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Coursel for R-4 Coursel for Petitione,

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ORDER

Counsel for Petitioner present. Counsel for R1 to R3 present. At this stage, Counsel for R4 against whom an ex parte order was passed on 28.11.2016 present and filed an application for setting aside the ex parte order. Counsel for Applicant/R4 is directed to provide the copy of the application to the Counsel for Petitioner. Counsel for R1 to R3 raised an objection that Petitioner has filed an additional affidavit to which he wants to file counter and prayed for time. At request, time is enlarged. Put up on 10.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)